

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**IA Nos. 239 & 240 of 2013 in**  
**DFR 1290 of 2013**

**Dated : 5<sup>th</sup> August, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Moser Baer Clean Energy Ltd. ... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Shanti Bhushan, Sr. Adv.  
Mr. Vishal Gupta  
Mr. Kumar Mihir

**ORDER**

**IA Nos. 239 & 240 of 2013**  
**(Appl. for leave to file the Appeal & Appl. for condnation of delay)**

Issue notice to the Respondents returnable on 03.09.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **03.09.2013.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

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